

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 143 of 2009

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Tamil Nadu Electricity Board

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Anr.

... Respondent (s)

Counsel for the Appellant (s) : Ms. Geetha Muthu Perumal

Counsel for the Respondent (s): Mr. M.G.Ramachandran & Mr. Rohit Shukla
for Resp.2

ORDER

As agreed by the learned counsel for the parties, post the
matter on **06.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**